

Crl. A No.11 of 2019

BIR BAHADUR LIMBOO

...APPELLANT

VERSUS

STATE OF SIKKIM

...RESPONDENT

Date: 16.10.2020

CORAM:

HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI, CHIEF JUSTICE

...

Heard Mr. Gulshan Lama, learned Legal Aid Counsel for the appellant. Also heard Mr. S. K. Chettri, learned Asstt. Public Prosecutor for the respondent.

After considerable hearing had taken place, Mr. Chettri prays for some time to look into certain aspects of the matter.

Registry will list the case on 23.10.2020 as a part-heard case.

Chief Justice

pm/